



**RESERVE BANK OF INDIA  
ESTATE CELL, BYCULLA, MUMBAI**

**Quotation for “Illumination of RBI Byculla Office Building for 03 Days (i.e. on 25<sup>th</sup>,26<sup>th</sup> and 27<sup>th</sup> January 2025 on the eve of Republic Day Celebration**

Reserve Bank of India, Mumbai invites sealed Quotation in offline mode for “**Illumination of RBI Byculla Office Building for 03 Days (i.e. on 25<sup>th</sup>,26<sup>th</sup> and 27<sup>th</sup> January 2025 on the eve of Republic Day Celebration**” from eligible firms/contractors. The estimated cost of work is Rs. 1,50,000/- including GST.

2. The quotation in sealed cover shall be dropped in the tender box kept at the Ground Floor, Byculla Office Building, Mumbai Central, Mumbai not later than **02:00 PM on January 10, 2025** super scribing “**Illumination of RBI Byculla Office Building for 03 Days (i.e. on 25<sup>th</sup>,26<sup>th</sup> and 27<sup>th</sup> January 2025) on the eve of Republic Day Celebration**” The quotation shall be submitted in sealed envelope containing proof of EMD, all commercial terms and conditions, valid MSE registration certificate in case of EMD exemption and price bid.

3. For any clarification please contact Shri. A B Patil (Assistant Manager, Tech- Elect): Contact No.: 99122 23053; Email address: [abpatil@rbi.org.in](mailto:abpatil@rbi.org.in).

4. Please also note that further addendum / corrigendum will only be published on RBI Website.

**SCHEDULE OF TENDER (SOT)**

Name of work	Illumination of RBI Byculla Office Building for 03 Days (i.e. on 25 <sup>th</sup> ,26 <sup>th</sup> and 27 <sup>th</sup> January 2025 on the eve of Republic Day Celebration
Mode of Tender	Offline mode
Tender Value (Estimate Cost)	Rs. 1,50,000/-
Date of Issue of Tender document	December 31, 2024 from 05:00 PM
EMD Amount	Rs. 3,000/-
Last Date for submission of EMD / MSE Udyam certificate	January 09, 2025 by 02:00 PM
Last date of Submission of Tender	January 10, 2025 by 02:00 PM
Date & time of opening of Quotation	January 10, 2025 at 03:00 PM at Estate Cell, Byculla, Mumbai 400008

**Regional Director  
Reserve Bank of India  
Mumbai**



Reserve Bank of India  
Estate Cell, Byculla office  
Mumbai-400008

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**Quotation for**

**Illumination of RBI Byculla Office Building for 03 Days  
(i.e. on 25<sup>th</sup>, 26<sup>th</sup> and 27<sup>th</sup> January 2025)  
on the eve of Republic Day Celebration**

**Techno-Commercial - Bid**

Name of Bidder: \_\_\_\_\_

Address: \_\_\_\_\_

\_\_\_\_\_

**Last Date for Submission of EMD: January 09, 2025 till 2:00 PM**

**Last Date for Submission of Quotation: January 10, 2025 till 2:00 PM**

## Form of Quotation

Place \_\_\_\_\_  
Date \_\_\_\_\_

Regional Director  
Reserve Bank of India  
Estate cell, Byculla office,  
Mumbai-400008

Dear Sir,

We have carefully examined the specifications, design and schedule of quantities relating to the work specified in the memorandum hereinafter set out and have visited and examined the installation site of the works specified in the said memorandum and have acquired the requisite information relating thereto as affecting the Quotation. We hereby offer to execute the works specified in the said memorandum within the time specified in the said memorandum at the rates mentioned in the attached Schedule of Quantities and in accordance in all respects with specifications, designs and instructions in writing referred to in articles of agreement, general instructions to the contractors and special conditions, conditions hereinbefore referred to, specifications, schedule of works, data sheet and schedule of quantities and with such materials as are provided for, by and in all other respects, in accordance with such conditions so far as they may be applicable.

### MEMORANDUM

(a)	Description of works	Illumination of RBI Byculla Office Building for 03 Days (i.e. on 25 <sup>th</sup> , 26 <sup>th</sup> and 27 <sup>th</sup> January 2025) on the eve of Republic Day Celebration
(b)	Estimated cost	<b>₹ 1.50 Lakh</b>
(c)	Earnest Money	<b>₹ 3,000/-</b>
(d)	Mode of payment	As per clause of commercial condition
(e)	Time Period for the work	<b>03 days (25/01/2025 to 27/01/2025)</b>

2. We also agree that our Quotation will remain valid for acceptance by the Bank for 90 days from the date of opening of the Quotation and this period of validity can be extended for such period as may be mutually agreed between the Bank and us in writing.
3. Should this Quotation be accepted, we hereby agree to abide by and fulfil all the Terms and provisions of the said Conditions of the contract annexed hereto so far as they may be applicable and in default thereof, and pay to you or your successors, or assignees or nominees such sums of money as are stipulated in the said conditions.

4. We understand that you reserve the right to accept or reject any or all the Quotations either in full or in part without assigning any reason therefor.

5. We have deposited a sum of **Rs.3,000/-** as earnest money with the Reserve Bank of India, which amount is not to bear any interest. Should we fail to execute the Contract when called upon to do so, we do hereby agree that this sum shall be forfeited by the Reserve Bank of India.

Dated this \_\_\_\_\_ day of \_\_\_\_\_ 2025.

For and on behalf of M/s \_\_\_\_\_

\_\_\_\_\_  
(Signature with seal)

Name \_\_\_\_\_  
Designation \_\_\_\_\_  
Place \_\_\_\_\_  
Date \_\_\_\_\_

Witnesses

(1) Signature with name, address and date \_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_

(2) Signature with name, address and date \_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_

## Commercial Terms and Conditions

Sealed quotations are invited for “**Illumination of RBI Byculla Office Building for 03 Days (i.e. on 25<sup>th</sup>,26<sup>th</sup> and 27<sup>th</sup> January 2025) on the eve of Republic Day Celebration**”, and should be addressed to, The Regional Director, Reserve Bank of India, Estate Cell, Byculla, 1<sup>st</sup> floor, Mumbai. The quotation in sealed cover **should reach this office by January 10, 2025 by 2.00 PM** super scribing “**Illumination of RBI Byculla Office Building for 03 Days (i.e. on 25<sup>th</sup>,26<sup>th</sup> and 27<sup>th</sup> January 2025) on the eve of Republic Day Celebration**”.

**The quotation will be opened on the same day i.e. on January 10, 2025 at 3 P.M.** in the presence of contractor who choose to be present.

1. The rate should be valid for 03 months from the date of opening of sealed quotation.
2. The Contractor should ensure that no damage is caused to the personnel & property while carry out the captioned work and damage caused, if any, will have to be made good by them.
3. The period of Illumination will be 03 days i.e. 25<sup>th</sup> January 2025 to 27<sup>th</sup> January 2025.
4. The said illumination work shall be completed and tested one day before the prescribed period.

**5. Earnest Money Deposit (EMD):** The Earnest Money Deposit shall be paid by the Contractor through NEFT to **A/c No.- 04869229925, IFSC Code: RBIS0MBPA04 (5<sup>th</sup> &10<sup>th</sup> digit is zero)**. The proof of submission of EMD (copy of NEFT UTR details) shall be submitted along with the quotation.

- Vendors having MSEs (Micro and Small Enterprises only) valid Udyam Registration Number (Udyog Aadhar Memorandum Number) irrespective of the category are exempted from submission of EMD. Bidders must submit MSE (Micro and Small Enterprises only) valid registration certificate at the time of submission of quotation for claiming exemption of EMD.

6. The EMD of the Successful contractor will be held without any interest till the completion of the work and released along with final bill of payment after satisfactory completion of the contract. The EMDs of non-successful firms will be returned to them after award of contract to successful contractor.

**7. The illumination shall be done on main road side wall of RBI Byculla office building with 135 nos multicolour programmable LED pixel light series. The length of each series shall be about 60 feet and distance between pixel lights shall be about 7 inch. With these LED pixel series, Indian National Flag shall be displayed in fix horizontal/ moving manner with required programming etc.**

8. The successful contractor should take necessary safety measures while installation & dismantling of lighting. **Contractor shall ensure Electrical safety during the work**

**and provision of ELCB/RCCB has to be made for taking supply from main source.** The successful contractors shall carry out the installation & dismantling of lighting through Electrical licensed holder experienced electricians to avoid any mishaps.

9. The Bank reserves the right to accept or reject any or all quotations without assigning any reasons, whatsoever.

10. The Contractor must submit these quotation papers, duly signed on every page.

11. The rates quoted should include all taxes, materials, duties, labour charges for loading and unloading of material and transportation and insurance charges etc.

12. This is a lump sum rate quotation.

13. The Successful contractor shall, at his own expense, arrange the following insurance policies and deposit such policy or policies with the Bank from time to time during the currency of this Contract.

1. Workmen compensation policy.

2. Third party liability policy.

14. **Contractors are advised to visit the site before quoting the rates.** The entire work is to be meticulously planned so that the entire illumination work is done at front side of all the buildings. Thus, the rate quoted shall include for extra time and labour, if any, due to this fact. In case of non-availability of site due to some constraints, no compensation shall be paid on that account to contractor. Therefore, contractor may take into account this fact also while quoting the rates.

15. The successful contractor shall make payment to their workmen strictly in accordance with the minimum wage Act (Central Government) and shall comply all the provision of the contract labour Act and shall keep & maintain all necessary documents/records for inspection.

16. The successful contractor shall submit their working team details along with their electrical PWD license copies prior to commence the work.

17. The contractor should note that unless otherwise stated the quotation is strictly on item rate basis and his attention is drawn to the fact that rates for each and every item should be correct, workable and self-supporting. The quantities in the schedule of quantities approximately indicate the total extent of work but may vary and even may be omitted thus altering the aggregate value of the contract. No claim for any compensation shall be entertained in this regard.

(a) The Contractor shall advise to **write the rates in figure and words both.**

(b) Wherever there is discrepancy in rates and amount quoted, the rate shall be considered valid, and amount shall be calculated based on rates. Wherever there is any discrepancy in rate quoted in figure and words, the rate quoted in words shall be considered as correct and the quotation shall be evaluated accordingly.

18. All payments by the Employer under this Contract will be made only at Mumbai & jurisdiction for any dispute will be at Mumbai.

**Place:**

**Date:**

**Signature and seal with full address of contractor**



Reserve Bank of India  
Estate Cell, Byculla office  
Mumbai-400008

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**“Illumination of RBI Byculla Office Building for 03 Days  
(i.e. on 25<sup>th</sup>,26<sup>th</sup> and 27<sup>th</sup> January 2025)  
on the eve of Republic Day Celebration**

**Price - Bid**

Name of Bidder: \_\_\_\_\_

Address: \_\_\_\_\_

\_\_\_\_\_

**Last Date for Submission of EMD: January 09, 2025 till 2:00 PM**

**Last Date for Submission of Quotation: January 10, 2025 till 2:00 PM**

**“Illumination of RBI Byculla Office Building for 03 Days (i.e. on 25<sup>th</sup>,26<sup>th</sup> and 27<sup>th</sup> January 2025) on the eve of Republic Day Celebration**

**Bill of Quantities (BOQ)**

<b>Sr. No.</b>	<b>Description</b>	<b>Qty.</b>	<b>Units</b>	<b>Rate</b>	<b>Amount</b>
1	Illumination of office building at RBI, Byculla office during night hours on 25 <sup>th</sup> , 26 <sup>th</sup> and 27 <sup>th</sup> January 2025 as per detailed scope of work given on page no.4 of this quotation.	01	job		
	<a href="#">CGST@9%</a>				
	<a href="#">SGST@9%</a>				
				Total	
In words: -					

**Note: All the above rates are inclusive of all GST, transport, labour etc**

**Place:**

**Date:**

**Signature and seal of contractor with full address**